

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.250

TP 84 of 2017

(Co. Application No. 249 of 2008 Transfer from GHC)

Proceedings under Section 237 of Co. Act, 1956

IN THE MATTER OF:

Gopal Girdharimal Doda
V/s
Vishesh Ispat Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : None

ORDER

None present for the applicant.

List for further consideration on 03.10.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)